

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 138

IA(I.B.C)/2701(CH)2023, IA(I.B.C)/948(CH)2023
IA(I.B.C)/2688(CH)2023, IA(I.B.C)/2691(CH)2023
IA(I.B.C)/24(CH)2024, IA(I.B.C)/94(CH)2024
IA(I.B.C)/101(CH)2024, IA(I.B.C)/102(CH)2024
IA(I.B.C)/322(CH)2024, IA(I.B.C)/505(CH)2024
IA(I.B.C)/554(CH)2024, IA(I.B.C)/622(CH)2024

In
CP(IB) No. 27/ Chd/Hry/2019
(Admitted)

IN THE MATTER OF

Bank of Baroda

...Petitioner-Financial Creditor

Versus

JM Feed Mills Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 7, 33(2), 19(2), 60(5) IBC 2016

Order delivered on 02.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the RP : Mr. Viren Sharma, Advocate

ORDER

IA(I.B.C)/2688(CH)2023

This application has been filed for placing on record the 17th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/2688(CH)2023 is disposed of accordingly.

IA(I.B.C)/2691(CH)2023

This application has been filed for placing on record the 18th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/2691(CH)2023 is disposed of accordingly.

IA(I.B.C)/24(CH)2024

This application has been filed for placing on record the Third Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/24(CH)2024 is disposed of accordingly.

IA(I.B.C)/94(CH)2024

This application has been filed for placing on record the 20th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/94(CH)2024 is disposed of accordingly.

IA(I.B.C)/101(CH)2024

This application has been filed for placing on record the 21st Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/101(CH)2024 is disposed of accordingly.

IA(I.B.C)/102(CH)2024

This application has been filed for placing on record the 19th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/102(CH)2024 is disposed of accordingly.

IA(I.B.C)/322(CH)2024

This application has been filed for placing on record the 22th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/322(CH)2024 is disposed of accordingly.

IA(I.B.C)/554(CH)2024

This application has been filed for placing on record the 23th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/554(CH)2024 is disposed of accordingly.

IA(I.B.C)/622(CH)2024

This application has been filed for placing on record the 24th Fortnightly Progress Report. The same is taken on record subject to just exceptions. Thus, IA(I.B.C)/622(CH)2024 is disposed of accordingly.

IA(I.B.C)/2701(CH)2023, IA(I.B.C)/948(CH)2023, IA(I.B.C)/505(CH)2024

List the matter on 05.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**